

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-1574(PB)/2019**

**IN THE MATTER OF:**

Krishan Kant Kukreti

.... Applicant/petitioner

v.

Educomp-Raffles Higher Education Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 16.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Pankaj Agarwal, Adv.

For the Respondent

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**ORDER**

For order see, CP. No. (IB)-1272(PB)/2019.

16.07.2019  
Ritu Sharma